

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 43/M09 HELD ON 04.02.2009 UNDER CHAIRMANSHIP OF
DR. SHYAM AGARWAL, ADGFT**

Meeting No. **43/87-NC7/2008** of **NORMS COMMITTEE (NC-7)** dealing with **'Plastic & Rubber Products'** was held on **04.02.2009** under Chairmanship of Dr. Shyam Agarwal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri A.K. Aggarwal, Jt. Industrial Advisor, D/o C&PC
- 4) Shri Shaish Kumar, Industrial Advisor, DIPP
- 5) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **42/AM09 held on 28.01.2009**.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-343	JBF INDUSTRIES LTD.	Status: Approved
	NC No.: 43/AM09 Dated: 04.02.2009		
Hq. File./ RLA File No.		Advance Licences No.	Export Product
01/87/50/238/AM08 03/94/40/324/AM08		0310435332 Dated 06.07.2007	Polyester Chips – PTA Route
01/87/50/374/AM08 03/94/40/627/AM08		0310443467 Dated 18.09.2007	-do-

01/87/50/239/AM08 03/94/40/331/AM08	0310435334 Dated 06.07.2007	-do-
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Application: Review of norms already approved by the Norms Committee”.

Decision: With oral comments of representative of D/o C&PC, the Committee decided to allow quantity of import item at Sl. No. 3 and 4 as per SION H-207 or as applied by the firm, whichever is less.

3.1.2	Case No. A-344	GUJARAT RAFFIA INDUSTRIES LTD.	HQ F. No. 01/82/050/00392/AM04/DES-VII	Status: Approved
	NC No.: 43/AM09 Dated: 04.02.2009	Adv. Lic. No. 0810033405 Dated 29.10.2003	RLA F. No. 08/80/040/00233/AM04	

Application: Request is for review of decision taken in Norms Committee Meeting Nos. 45/AM04, dt. 09.03.2004 (Case No. A-1426) and 23/AM09, dt. 17.09.2008 (Case No. A-155).

Decision: With D/o C&PC OM No. 46011/190/2003-PC.II dated 19.07.2005, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Coloured Chemical Tarpaulin	1 kg	1. HDPE Granules	0.4482 kg.
<u>Net Content in the export product</u>		2. LDPE Granules	0.5302 kg
HDPE Granules 0.414 kg		3. UV Stabilizer	0.0013 kg
LDPE Granules 0.5049 kg		4. Colour Pigment	0.0169 kg
UV Stabilizer 0.00123 kg		5. Titanium Dioxide	0.0496 kg
Colour Pigment 0.0156 kg		6. Aluminium Eyelets	4272300 Nos.
Titanium Dioxide 0.0459 kg		(Gromets)	
Aluminium Eyelets 4230000 Nos. (3060 kg.) (Gromets)			

3.1.3	Case No. A-347	PIONEER PLAST	HQ F. No. 01/87/050/00290/AM09/DES-VII	Status: Approved
	NC No.: 43/AM09 Dated: 04.02.2009			

Application: Registration-Cum-Membership Certificate issued by FIEO-regarding.

Decision: Comments of the Policy Division vide their note dated 05.11.2008, the Committee examines the matter in terms of Para 9.37 of FTP and it is found that the activities made by firm covers under **Manufacturing Process**. Hence Committee decided to intimate RLA, Hyderabad accordingly.

3.1.4	Case No. A-349	DUJODWALA PAPER CHEMICALS LTD.	HQ F. No. 01/82/050/00613/AM04/DES-VII	Status: Approved
	NC No.: 43/AM09 Dated: 04.02.2009	Adv. Lic. No. 0310226021 Dated 20.09.2003	RLA F. No. 03/24/040/01180/AM04	

Application: Fixation of norms under para 4.7 of HBP for the export product “GP Polyester Resin Urapol BH-611-2”.

Decision: With D/o C&PC OM No. 46011/07/2008-PC.II dated 03.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
G.P. Polyester Resin Urapol BH-611-2	1 kg	1. Propylene Glycol	0.1976 kg
		2. Maleic Anhydride	0.1535 kg
		3. Styrene Monomer	0.3335 kg
		4. Fumed Silica/Garmite	0.0056 kg
		5. Phthalic Anhydride	0.2327 kg
		6. Tetra Hydro Quinone (THQ)	0.0013 kg

3.1.5	Case No. A-350	DUJODWALA PAPER CHEMICALS LTD.	HQ F. No. 01/82/050/01639/AM07/DES-VII	Status: Approved
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NC No.: 43/AM09 Dated: 04.02.2009	Adv. Lic. No. 0310416940 dated 23.01.2007	RLA F. No. 03/94/040/00980/AM07	
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Application: Fixation of norms under para 4.7 of HBP for the export product “Polyester Pipol S-370-1”.

Decision: With D/o C&PC OM No. 46011/50/2007-PC.II dated 04.06.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Polyol (PIPOL S-370-1)	1 kg	1. Phthalic Anhydride	0.421 kg
		2. Diethylene Glycol	0.594 kg

3.1.6	Case No. A-351	DUJODWALA PAPER CHEMICALS LTD.	HQ F. No. 01/82/050/01849/AM07/DES-VII	Status: Approved
	NC No.: 43/AM09 Dated: 04.02.2009	Adv. Lic. No. 0310423972 dated 22.03.2007	RLA F. No. 03/94/040/00512/AM07	

Application: Fixation of norms under para 4.7 of HBP for the export product “Terpene Phenolic Resin (DTPR-90)”.

Decision: With D/o C&PC OM No. 46011/130/2006-PC.II dated 16.10.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Terpene Phenolic Resin	1 kg	1. Pinene/Dipentene	0.832 kg
		2. Phenol	0.284 kg

Case No. A-354	JINDAL POLY FILMS LTD.	HQ F. No.	Status: Approved
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3.1.7			01/87/162/00403/AM09/DES-VII	
	NC No.: 43/AM09 Dated: 04.02.2009	Adv. Lic. No. 0510133750 dated 29.07.2004	RLA F. No. 05/21/040/00031/AM05	

Application: Request is for allowing basic inputs for manufacture of Polyester Film as per SION H-209 instead of SION H-213 considering the General Note No. 8 of Plastics.

Decision: With oral comments of representative of D/o C&PC, the Committee decided to **approve** the case allowing basic inputs for manufacture of Polyester Film as per SION H-209 instead of SION H-213 with PTA route in terms of conditions laid down in General Note No. 8 of Plastics.

ONLINE CASES

8	Case No.:11/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/85/050/00004/AM08/	RLA File :03/95/040/01281/AM07/	Lic.No/Date:0310425703 05.04.2007	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

10	Case No.:8/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/85/050/00005/AM08/	RLA File :03/95/040/01318/AM07/	Lic.No/Date:0310425708 05.04.2007	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

22	Case No.:52/3/81-ALC2/2008	Party Name:SUMI MOTHERSON INNOVATIVE ENGINEERING LIMITED	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/81/050/00052/AM09/	RLA File :05/24/040/00462/AM08/	Lic.No/Date:0510208432 31.08.2007	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

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Case No.:16/26/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
HQ File :01/85/050/00084/AM08/	RLA File :03/95/040/00520/AM08/	Lic.No/Date:0310443473 18.09.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	94036000	90/0- 18 MM PVC FOILED DOORS	1000.000	Sq. meter	930320.00	23200.00 US\$
				Total	930,320.00	23,200.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	44119900	18 MM MDF PARTICLE BOARD	1100.000	Sq. meter	204237.00	5093.00 US\$
2	39204100	PVC FOILED (POLY VINYL CHLORIDE) SHEET	1500.000	Sq. meter	264000.00	6584.00 US\$
3	48119099	BASE PAPER	1050.000	Sq. meter	28192.00	703.00 US\$
4	29121100	PAMA FORMAL PD PHYDE	104.000	K.G	2746.00	49.00 US\$
5	29336100	MELAMINE	67.000	K.G	4982.00	124.00 US\$
6	35069100	GLUE	100.000	K.G	3080.00	77.00 US\$
				Total	507,237.00	12,630.00

Decision: With D/o C&PC OM No. 46011/80/2007-PC.II dated 21.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Foiled Doors 18mm thickness	1 Sq. Mtr.	1. 18mm thickness MDF Board	1.10 Sq. Mtr.
		2. Base Paper (80-100 gm)	1.05 Sq. Mtr.
		3. PVC Foil	1.50 Sq. Mtr.
		4. Para Formaldehyde	0.104 kg
		5. Melamine	0.066 kg
		6. Polyurethane Glue	0.100 kg

58	Case No.:18/11/87-ALC1/2008	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00231/AM09/	RLA File :02/24/040/00033/AM09/	Lic.No/Date:0210113468 12.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39092090	62/0- MODIFIED MELAMINE RESIN	16000.000	K.G	1408000.00	34810.00 US\$
				Total	1,408,000.00	34,810.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29336100	MELAMINE	4800.000	K.G	384000.00	9481.00 US\$
2	29121100	FORMALIN (37% w/w)	16800.000	K.G	201600.00	4978.00 US\$
3	29051100	METHANOL	11200.000	K.G	246400.00	6084.00 US\$
4	28112200	SILICA	5920.000	K.G	414000.00	10232.00 US\$
				Total	1,246,000.00	30,775.00

Decision: With D/o C&PC OM No. 46011/72/2008-PC.II dated 28.11.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Modified Melamine Resin	1 kg	1. Melamine	0.300 kg
		2. Formaldehyde (37% w/w)	1.050 kg
		3. Methanol	0.700 kg
		4. Silica	0.370 kg

60	Case No.:8/12/87-ALC1/2008	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00252/AM09/	RLA File :03/95/040/00191/AM09/	Lic.No/Date:0310475434 19.06.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

61	Case No.:9/38/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00606/AM09/	RLA File :03/94/040/00293/AM09/	Lic.No/Date:0310476111 24.06.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

70	Case No.: 1/16/87-ALC1/2008	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date: 43/87-ALC1/2008 04.02.2009	Status: Approved
	HQ File :01/87/050/00311/AM09/	RLA File :07/24/040/00188/AM09/	Lic.No/Date: 0710058589 17.07.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

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Case No.:4/17/87-ALC1/2008	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved			
HQ File :01/87/050/00321/AM09/	RLA File :03/95/040/00353/AM09/	Lic.No/Date:0310479371 18.07.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39021000	63/0- HDPE BAGS	820.000	M.T	67273973.00	1564511.00 US\$
				Total	67,273,973.00	1,564,511.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANULES	820.000	M.T	63468000.00	1476000.00 US\$
2	32064990	MASTER BATCH	41.000	M.T	3139860.00	73020.00 US\$
				Total	66,607,860.00	1,549,020.00
Decision: With D/o C&PC OM No. 46011/64/2006-PC.II dated 11.01.2007, following adhoc norms are approved:						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
HDPE Bags		1 MT	1. HDPE Granules		1.00 MT	
			2. Relevant Polyethylene Master Batch		0.05 MT	

85	Case No.: 4/20/87-ALC1/2008	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date: 43/87-ALC1/2008 04.02.2009	Status: Approved
	HQ File :01/87/050/00357/AM09/	RLA File :03/94/040/00475/AM09/	Lic.No/Date: 0310482648	Defer Date:

14.08.2008

Decision: Case withdrawn as it is already **approved** in NC Meeting No. 41/AM09, dt. 21.01.2009.

88	Case No.:29/20/87-ALC1/2008	Party Name:BERRY PLASTICS PVT LTD	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00382/AM09/	RLA File :34/24/040/00088/AM09/	Lic.No/Date:3410022121 21.08.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

91	Case No.:11/21/87-ALC1/2008	Party Name:IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00393/AM09/	RLA File :03/94/040/00438/AM09/	Lic.No/Date:0310483782 26.08.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

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Case No.:12/38/87-ALC1/2008	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
HQ File :01/87/050/00609/AM09/	RLA File :03/95/040/01165/AM08/	Lic.No/Date:0310486105 11.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39061090	62/0- BUTYL ACRYLATE STYRENE AND METHYL METHACRYLATE COPOLYMER EMULSION HAVING SOLIDS 51% MIN STABILISED BY EMULSIFIERS (PIDICRYL 127)	11280.000	K.G	509496.00	13064.00 US\$
				Total	509,496.00	13,064.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161210	BUTYL ACRYLATE	3011.760	K.G	237929.00	6023.52 US\$
2	29161310	METHACRYLIC ACID	67.680	K.G	5748.00	145.51 US\$
3	29025000	STYRENE	2177.040	K.G	130709.00	3309.10 US\$
4	29161400	METHYL METHACRYLATE	372.240	K.G	30877.00	781.70 US\$
				Total	405,263.00	10,259.83

Decision: With D/o C&PC OM No. 46011/65/2005-PC.II dated 09.06.2005, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate Styrene and Methyl Methacrylate Copolymer Emulsion having solids 51% Min Stabilised by Emulsifiers (Pidicryl 127)	1 kg	1. Butyl Acrylate	0.2670 kg
		2 Methacrylic Acid	0.0060 kg
		3 Styrene	0.1930 kg
		4 Methyl Methacrylate	0.0330 kg

99	Case No.:22/23/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00426/AM09/	RLA File :07/24/040/00221/AM09/	Lic.No/Date:0710059702 11.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042210	63/0- PVC COMPOUND - FC 5 (FR)	40000.000	K.G	2459520.00	57600.00 US\$
				Total	2,459,520.00	57,600.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042190	PVC RESIN	18180.000	K.G	1052405.00	24361.20 US\$
2	39089090	CA ZN PVC STABILIZER	1454.000	K.G	232416.00	5380.00 US\$
3	29173920	DOP	7272.000	K.G	744508.00	17234.00 US\$
4	28365000	CALCIUM CARBONATE - 1 QC	12728.000	K.G	96206.00	2227.00 US\$
				Total	2,125,535.00	49,202.20

Decision: With D/o C&PC OM No. 46011/18/2007-PC.II dated 03.04.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound FC-5 (containing 40% PVC Resin, 40% Calcium Carbonate Filler)	1 kg	1. PVC Resin	0.408 kg
		2. DOP	0.136 kg
		3. Calcium Carbonate	0.408 kg
		4. Ca-Zn Stabilizer	0.054 kg

101	Case No.: 14/38/87-ALC1/2008	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status: Approved			
	HQ File :01/87/050/00611/AM09/	RLA File :03/95/040/01222/AM08/	Lic.No/Date:0310486217 12.09.2008	Defer Date:			
	Application: Request is for adhoc norms for following:						
	Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
	1	39069010	62/0- ACRYLATE COPOLYMER IN POWDER FORM (KONDICRYL PRL 166)	20800.000	K.G	2457000.00	63000.00 US\$
					Total	2,457,000.00	63,000.00
	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	1	29161400	METHYL METHA ACRYLATE	10275.200	K.G	901032.00	22810.94 US\$
	2	29161400	N BUTYL METHACRYLATE	10275.200	K.G	929443.00	23530.21 US\$
					Total	1,830,475.00	46,341.15
	Decision: With D/o C&PC OM No. 46011/65/2005-PC.II dated 10.02.2006, following adhoc norms are approved :						
	EXPORT ITEM		QTY	IMPORT ITEM		QTY	
	Acrylate Copolymer in Powder Form (Kondicryl PRL 166)		1 kg	1. Methyl Methacrylate		0.4892 kg	
				2. N. Butyl Methacrylate		0.4892 kg	

109	Case No.: 22/38/87-ALC1/2008	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status: Approved			
	HQ File :01/87/050/00619/AM09/	RLA File :03/95/040/00558/AM09/	Lic.No/Date:0310487500 23.09.2008	Defer Date:			
	Application: Request is for adhoc norms for following:						
	Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	39021000	63/0- HDPE BAGS	400.000	M.T	36229306.00	842542.00 US\$
			Total		36,229,306.00	842,542.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANULES	400.000	M.T	34400000.00	800000.00 US\$
2	32064990	MASTER BATCH	20.000	M.T	1470600.00	34200.00 US\$
			Total		35,870,600.00	834,200.00

Decision: With D/o C&PC OM No. 46011/64/2006-PC.II dated 11.01.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Bags	1 MT	1. HDPE Granules	1.00 MT
		2. Relevant Polyethylene Master Batch	0.05 MT

110	Case No.:4/27/84-ALC3/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/84/050/00317/AM09/	RLA File :11/24/040/00039/AM09/	Lic.No/Date:1110018488 23.09.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

111	Case No.:5/27/84-ALC3/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/84/050/00318/AM09/	RLA File :11/24/040/00040/AM09/	Lic.No/Date:1110018489 23.09.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

115	Case No.:11/27/87-ALC1/2008	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00466/AM09/	RLA File :03/94/040/00594/AM09/	Lic.No/Date:0310489193 06.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40119900	62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	5000000.000	K.G	977435000.00	22341400.00 US\$
				Total	977,435,000.00	22,341,400.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40012100	NATURAL RUBBER	1250000.000	K.G	183203100.00	4187499.43 US\$
2	40027001	SYNTHETIC RUBBER : PBR	150000.000	K.G	27562500.00	630000.00 US\$
3	40021900	SYNTHETIC RUBBER : SBR - 1502	250000.000	K.G	40468800.00	925001.14 US\$
4	40021901	SYNTHETIC RUBBER : SBR - 1712	1000000.000	K.G	148750000.00	3400000.00 US\$
5	28030002	CARBON BLACK	1450000.000	K.G	91984400.00	2102500.57 US\$
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	565000.000	K.G	143368800.00	3277001.14 US\$
7	59021000	POLYESTER TYRE CORD FABRIC (DIPPED)	125000.000	K.G	21875000.00	500000.00 US\$
8	72179000	BEAD WIRE	105000.000	K.G	8268800.00	189001.14 US\$
9	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	57500.000	K.G	14087500.00	322000.00 US\$
10	38121000	RUBBER CHEMICAL : ACCELERATOR	25000.000	K.G	6234400.00	142500.57 US\$
11	28420029	RUBBER CHEMICAL : RETARDERS	75000.000	K.G	19687500.00	450000.00 US\$
12	28170001	ZINC OXIDE	75000.000	K.G	7546900.00	172500.57 US\$
13	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	75000.000	K.G	5250000.00	120000.00 US\$
14	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	50000.000	K.G	5250000.00	120000.00 US\$
15	38061001	MISCELLANEOUS CHEMICALS : TACKIFIERS	2500.000	K.G	301900.00	6900.57 US\$
16	27139000	MISCELLANEOUS CHEMICALS : SOFTNERS	10000.000	K.G	892500.00	20400.00 US\$
17	25030000	INSOLUBLE SULPHUR	50000.000	K.G	4375000.00	100000.00 US\$
18	38249025	PRECIPITATED SILICA	8000.000	K.G	322000.00	7360.00 US\$
				Total	729,429,100.00	16,672,665.13

Decision: With DIPP letter dated 04.02.2009, adhoc norms **as applied for** are **approved**. However, there should be value cap on Rubber chemical and Misc. chemical as per General Note 6 of the policy i.e. 7% of the FOB value on Rubber chemical and 5% FOB value on Misc. chemicals.

	(INDIA) PVT. LTD	04.02.2009	
HQ File :01/87/050/00469/AM09/	RLA File :31/24/040/00038/AM09/	Lic.No/Date:3110035705 08.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TO 6 200 UF NATURAL UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND IN NATURAL COLOUR	12000.000	K.G	1584000.00	39699.25 US\$
				Total	1,584,000.00	39,699.25

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39079150	PBT CHIPS / GRANULES BASE POLYMER	12349.500	K.G	925290.78	22846.69 US\$
2	34049090	LOXIO G - 32 MOULD RELEASING AGENT	37.080	K.G	4279.96	105.68 US\$
				Total	929,570.74	22,952.37

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Arnite TO6200/TO6202/TO 8200 Unfilled Polybutene Terephthalate Compound PBT Compound	1 kg	1. PBT Chips/Granules	1.00000 kg
		2. Mould Releasing Agent (Loxiol)	0.00300 kg

120	Case No.:15/27/87-ALC1/2008	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00470/AM09/	RLA File :04/24/040/00046/AM09/	Lic.No/Date:0410099081 10.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	61/0- Thermoplastic Polyurethane Desmopan 192	100000.000	K.G	13200000.00	330827.07 US\$
				Total	13,200,000.00	330,827.07

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29291090	DESMODUR TRIAL PRODUCT PU 0118 F FUSED	37300.000	K.G	3036406.50	74973.00 US\$
2	29053910	1,4 BUTANE DIOL	19800.000	K.G	1764180.00	43560.00 US\$
3	29171200	ADIPIC ACID	12100.000	K.G	980100.00	24200.00 US\$
4	29299000	STABOXAL I	200.000	K.G	412452.00	10184.00 US\$
5	29051690	NACOL 8-99	100.000	K.G	17822.00	440.04 US\$
6	39079190	DESMOPHEN 2002 EINGEG	46200.000	K.G	5426190.00	133980.00 US\$
				Total	11,637,150.50	287,337.04

Decision: With D/o C&PC OM No. 46011/23/2006-PC.II dated 01.06.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Polyurethane Resin Granules Desmopan 192	1 kg	1. Desmodur Trial Product PU 0118 F Fused	0.3730 kg
		2. 1, 4 Butane Diol	0.1691 kg
		3. Adipic Acid	0.1112 kg
		4. Staboxal I	0.0018 kg
		5. Nacol 8-99	0.0010 kg
		6. Desmophen 2002	0.4469 kg

125	Case No.:8/28/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00478/AM09/	RLA File :31/24/040/00187/AM09/	Lic.No/Date:3110035768 14.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON N24 G6 BLACK 30% GLASS FIBER REINFORCED PA6 (NYLON6) COMPOUND IN BLACK COLOUR	7400.000	K.G	932400.00	20247.56 US\$
				Total	932,400.00	20,247.56

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39089090	NYLON 6 CHIPS / GRANULES BASE POLYMER	5198.500	K.G	656180.66	14035.95 US\$
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	2286.600	K.G	119726.38	2560.99 US\$
		BLACK MASTERBATCH PE 48/93				

3	32064990	COLORANT	114.700	K.G	20644.57	441.60 US\$
4	29159090	CALCIUM STEARATE MOULD RELEASING AGENT	22.940	K.G	1876.78	40.15 US\$
				Total	798,428.39	17,078.69

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon –K224 G6/N 24 G6 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

127	Case No.:15/38/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00612/AM09/	RLA File :03/94/040/00707/AM09/	Lic.No/Date:0310491149 21.10.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

130	Case No.:7/29/87-ALC1/2008	Party Name:WATER SOLUTIONS & SERVICES	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00488/AM09/	RLA File :05/24/040/00468/AM09/	Lic.No/Date:0510229594 21.10.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

138	Case No.:10/30/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00502/AM09/	RLA File :31/24/040/00194/AM09/	Lic.No/Date:3110035879 23.10.2008	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TO 6 200 NATURAL UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND IN NATURAL COLOUR	4500.000	K.G	638550.00	13866.45 US\$
				Total	638,550.00	13,866.45

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39079150	PBT CHIPS / GRANULES BASE POLYMER	4631.090	K.G	415686.19	8891.68 US\$
2	34049090	LOXIO G - 32 MOULD RELEASING AGENT	13.910	K.G	1852.67	39.63 US\$
				Total	417,538.86	8,931.31

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Arnite TO6200/TO6202/TO 8200 Unfilled Polybutene Terephthalate Compound PBT Compound	1 kg	1. PBT Chips/Granules	1.00000 kg
		2. Mould Releasing Agent (Loxiol)	0.00300 kg

149	Case No.:5/32/87-ALC1/2008	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00533/AM09/	RLA File :03/95/040/00250/AM09/	Lic.No/Date:0310493527 10.11.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069010	63/0- STYRENE ACRYLATE COPOLYMER IN THE SOLUTION FORM having solid content 50 +/- 1% (KONDICRYL SV 719 X)	16000.000	K.G	1106700.00	26040.00 US\$
				Total	1,106,700.00	26,040.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29025000	STYRENE	4800.000	K.G	299280.00	6960.00 US\$
2	29161400	METHYL METHACRYLATE	1056.000	K.G	95357.00	2217.60 US\$
3	29161210	BUTYL ACRYLATE	2032.000	K.G	158151.00	3677.92 US\$

Total	552,788.00	12,855.52
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Decision: With D/o C&PC OM No. 46011/65/2005-PC.II dated 25.08.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Styrene-Acrylate Copolymer in the solution form having Solid Content 50 +/- 1% (Kondicryl SV 719 X)	1 kg	1. Styrene	0.3060 kg
		2. Methyl Methacrylate	0.0660 kg
		3. Butyl Acrylate	0.1270 kg

152	Case No.: 9/32/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status: Approved
	HQ File :01/87/050/00537/AM09/	RLA File :03/94/040/00785/AM09/	Lic.No/Date:0310493823 11.11.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

154	Case No.: 12/32/87-ALC1/2008	Party Name:WATER SOLUTIONS & SERVICES	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status: Approved
	HQ File :01/87/050/00540/AM09/	RLA File :05/24/040/00510/AM09/	Lic.No/Date:0510230759 12.11.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

160	Case No.: 4/34/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status: Approved
	HQ File :01/87/050/00555/AM09/	RLA File :31/24/040/00037/AM09/	Lic.No/Date:3110036176 21.11.2008	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TV 4 240 S VARIOUS COLOURS 20% GLASS FIBER REINFORCED PBT COMPOUND IN VARIOUS COLOURS	6000.000	K.G	786000.00	19699.25 US\$
				Total	786,000.00	19,699.25
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

1	39089090	PBT CHIPS / GRANULES BASE POLYMER	3955.200	K.G	296343.36	7317.12 US\$
2	70191900	GLASS FIBER (CHOPPED STRANDES)LENGTH3.5MM REINFORCING AGENT	1236.000	K.G	56064.96	1384.32 US\$
3	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	15.480	K.G	1097.15	27.90 US\$
4	32041719	LOXIOI G-32 MOULD RELEASE AGENT	15.480	K.G	1899.63	46.90 US\$
5	28258000	BROMINATED FR SAYTEX FLAME RETARDANT	432.600	K.G	78841.35	1946.70 US\$
6	38231900	ANTIMONY TRIOXIDE FLAME RETARDANT	432.600	K.G	99865.71	2465.82 US\$
7	39046100	DYNEON (TEFLON BASED) FLOW MODIFIER	12.360	K.G	6257.25	154.60 US\$
8	32064990	SACTOLITH HDS RELEVANT COLOURANT	67.980	K.G	22906.54	565.59 US\$
9	29159090	SAVNOL WETTING AGENT	6.180	K.G	237.78	5.87 US\$
10	29159090	TALC 2050 FILLER	12.360	K.G	120.14	2.97 US\$
				Total	563,633.87	13,917.79

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.2.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced PBT Compound (Arnite TV4 240)	1 kg	1. PBT Chips/Granules	0.80340 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments)	0.01750 kg
		4. Mould Release Agent ((Loxiol)	0.00310 kg

162	Case No.:6/34/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00557/AM09/	RLA File :02/24/040/00203/AM09/	Lic.No/Date:0210120160	Defer Date:

25.11.2008

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	63/0- HDPE (High Density Polyethylene) granuels / LLDPE (Liner Low Density Polyethylene) granuels	5550.000	M.T	199883250.00	3965937.50 US\$
				Total	199,883,250.00	3,965,937.50
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	27101190	Naptha	12591.000	M.T	151229429.00	3000583.92 US\$
2	29420090	Solvent Exxsol Hexane RD	83250.000	K.G	2097900.00	41625.00 US\$
3	38151900	Catalyst Lynex-1010HA/ Z212/Z213/PZ catalyst/ RZ200 Catalyst/ DONOR-C/TEAL/ HS Catalyst/Z-230-1/ TIBAL/ THF Catalyst	2553.000	K.G	34741224.00	689310.00 US\$
4	28112200	Additives Atmer-163/DLTP/PS-800/Crodamide-ER/ Sylobloc 45H/Optibloc-10/ LDPE/Lotrene, Kynerflex 2821/ Viton GB Free Flow/ VGBSARZ100/200/Tinuvin 783 FDL/ Calcium stearate/ Octeal9-10/ZN Stearate/ GMS-40/90,Viton Sarz -100/200	34826.000	K.G	6143350.75	121891.50 US\$
5	38123090	Anti-oxidants DHT 4A/HYCITE/ Anox PP18 /Irganox 1010/KINOX-10/EU10/Irganox 1076/kinox-76 /eu-76 Irgafos 168/EU-68/ K-68/ Irganox3114/PEPQ/Ultrinox 626/DSTDPIrganox20	13320.000	K.G	3692304.00	73260.00 US\$
				Total	197,904,207.75	3,926,670.42

Decision: With D/o C&PC vide OM No. 46011/101/2008-PC.II dated 06.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE/LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane RD)	15 kg
		3. Catalysts (Lynx-1010 HA/ Z212/ Z213/ PZ Catalyst/ RZ 200 Catalyst/ Donor C/ TEAL/ HS Catalyst/ Z-230 -1/ TIBAL/ THF Catalyst)	0.46 kg
		4. Additives (ATMER 163/ DLTP/ PS-800/ Crodamide ER/ Sylobloc 45H/ Optibloc 10/ LDPE/ Lotrene, Kynerflex 2821/ Viton GB Free flow/ VGB-SARZ 100/200/ Tinuvin783 FDL/ Calcium Stearate/ Octeal 9-10/ ZN Stearate/ GMS-40/90/ Viton Sarz-100/200)	6.275 kg

5. **Anti-oxidants** (DHT 4A/ HYCITE/ Anox PP18/ Irganox 1010/ KINOX-10/ EU 10/ Irganox 1076/ kinox 76/ eu-76/ Irganox 168/ EU-68/ K-68/ Irganox 3114/ PEPQ/ Ultrinox 626/ DSTDP/ Irganox 20)

2.40 kg

165	Case No.:9/34/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00571/AM09/	RLA File :02/24/040/00207/AM09/	Lic.No/Date:0210120213 26.11.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	63/0- HDPE (High Density Polyethylene) / LDPE (Linear Low Density Polyethylene) granules	23500.000	M.T	988974000.00	19622500.00 US\$
				Total	988,974,000.00	19,622,500.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	27101190	Naphtha	53313.000	M.T	779223393.00	15460781.60 US\$
2	29420090	Solvent Exxsol Hexane RD	352500.000	K.G	8883000.00	176250.00 US\$
3	38151900	Catalyst Lynx-1010 HA/ Z212/ Z213/ PZ Catalyst/ RZ 200 Catalyst/ DONOR-C/ TEAL/ HS Catalyst/ Z-230-1/ TIBAL/ THF Catalyst	10810.000	K.G	147102480.00	2918700.00 US\$
4	28112200	Additives (Atmer-163/ DLTP/ PS-800/ Crodamide-ER/ Sylobloc 45H/ Optibloc-10/ LDPE/ Lotrene, Kynertflex 2821/ Viton GB Free Flow/ VGBSARZ 100/ 200/ Tinuvin 783 FDL/ Calcium stearate/ Octeal 9-10/ ZN Stearate/ GMS-40/90, Viton Sarz-100/200	147463.000	K.G	26012385.00	516118.75 US\$
5	38123090	Anti-oxidants (DHT 4A/ HYCITE/ Anox PP18/ Irganox 1010/ KINOX-10/ EU 10/ Irganox 1076/ kinox-76/eu-76 Irgafos 168/ EU-68/K-68/ Irganox 3114/ PEPQ/ Ultrinox 626/ DSTDP/ Irganox 20	56400.000	K.G	15634080.00	310200.00 US\$
				Total	976,855,338.00	19,382,050.35

Decision: With D/o C&PC vide OM No. 46011/101/2008-PC.II dated 06.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE/LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane RD)	15 kg
		3. Catalysts (Lynx-1010 HA/ Z212/ Z213/ PZ Catalyst/ RZ 200 Catalyst/ Donor C/ TEAL/ HS Catalyst/ Z-230 -1/ TIBAL/ THF Catalyst)	0.46 kg
		4. Additives (ATMER 163/ DLTP/ PS-800/ Crodamide ER/ Sylobloc 45H/ Optibloc 10/ LDPE/ Lotrene, Kynertflex 2821/ Viton GB Free flow/ VGB-SARZ 100/200/ Tinuvin783 FDL/ Calcium Stearate/ Octeal 9-10/ ZN Stearate/ GMS-40/90/ Viton Sarz-100/200)	6.275 kg
		5. Anti-oxidants (DHT 4A/ HYCITE/ Anox PP18/ Irganox 1010/ KINOX-10/ EU 10/ Irganox 1076/ kinox 76/ eu-76/ Irganox 168/ EU-68/ K-68/ Irganox 3114/ PEPQ/ Ultrinox 626/ DSTDP/ Irganox 20)	2.40 kg

171	Case No.:4/36/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00581/AM09/	RLA File :03/94/040/00860/AM09/	Lic.No/Date:0310496825 08.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Blended Polyol Ecopuf B 1410 R	16000.000	K.G	1861200.00	37600.00 US\$
				Total	1,861,200.00	37,600.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	785.600	K.G	38887.00	770.00 US\$
2	29094100	Diethylene Glycol	1110.400	K.G	38864.00	770.00 US\$
3	29102000	Propylene Oxide	7075.200	K.G	757046.00	14991.00 US\$
4	29034910	1,1 Di-Chloro Fluro Ethane	3937.600	K.G	385885.00	7641.00 US\$
5	29213090	Pentamethyldiethylenetriamine	35.200	K.G	11475.00	227.00 US\$
6	29213090	Dimethylcyclohexylamine	105.600	K.G	14256.00	282.00 US\$

7	34021110	Silicon Surfactant	235.200	K.G	59270.00	1174.00 US\$
8	38159000	Catalyst	20.800	K.G	9672.00	192.00 US\$
9	38159000	Catalyst	46.400	K.G	21576.00	427.00 US\$
				Total	1,336,931.00	26,474.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 29.08.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. 1, 1 Dichloro Fluro Ethane (HCFC 141b)	0.2461 kg
		5. Pentamethyldiethylenetriamine	0.0022 kg
		6. Dimethylcyclohexylamine	0.0066 kg
		7. Silicone Surfactant	0.0147 kg
		8. Catalyst (Amine based trimerization catalyst)	0.0013 kg
		9. Catalyst (Amine based trimerization catalyst-Dabco TMR 2)	0.0029 kg

173	Case No.:1/37/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00587/AM09/	RLA File :02/24/040/00221/AM09/	Lic.No/Date:0210121000 12.12.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 41/AM09, dt. 21.01.2009.			

180	Case No.:1/38/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved
	HQ File :01/87/050/00598/AM09/	RLA File :02/24/040/00226/AM09/	Lic.No/Date:0210121212 17.12.2008	Defer Date:
	Application: Request is for adhoc norms for following:			

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	63/0- HDPE(High Density Polyethylene) granuels/ LLDPE (Liner Low Density Polyethylene) granuels	22000.000	M.T	917565000.00	18260000.00 US\$
				Total	917,565,000.00	18,260,000.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	27101190	Naphtha	49910.000	M.T	719790696.00	14324193.00 US\$
2	29420090	Solvent Exxsol Hexane RD	330000.000	K.G	8291250.00	165000.00 US\$
3	38151900	Catalyst Lynx-1010 HA/Z212/213/PZ Catalyst/ RZ200 Catalyst /DONOR-C/TEAL/HS Catalyst/ Z-230-1/ TIBAL/THF Catalyst	10120.000	K.G	137303100.00	2732400.00 US\$
4	28112200	Additives Atmer-163/DLTP/PS-800/ Crodamide-ER/ Sylobloc 45H/Optibloc-10/ LDPE/ Lotrene, Kynerflex 2821/ Viton GB Free Flow /VGBSARZ 100/200/Tinuvin 783 FDL/ Calcium stearate/ Octeal9-10/ ZN stearate/ GMS-40/90, Viton Sarz-100/200	138050.000	K.G	24279544.00	483175.00 US\$
5	38123090	Anti-oxidants DHT4A/HYCITE /Anox PP18/Irganox 1010/ KINOX-10/EU10/Irganox 1076/kinox-76/eu-76 Irgafos 168/EU-68/K-68/Irganox 3114/ PEPQ/ Ultrinox 626/ DSTDP/ Irganox 20	52800.000	K.G	14592600.00	290400.00 US\$
				Total	904,257,190.00	17,995,168.00

Decision: With D/o C&PC vide OM No. 46011/101/2008-PC.II dated 06.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE/LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane RD)	15 kg
		3. Catalysts (Lynx-1010 HA/ Z212/ Z213/ PZ Catalyst/ RZ 200 Catalyst/ Donor C/ TEAL/ HS Catalyst/ Z-230 -1/ TIBAL/ THF Catalyst)	0.46 kg
		4. Additives (ATMER 163/ DLTP/ PS-800/ Crodamide ER/ Sylobloc 45H/ Optibloc 10/ LDPE/ Lotrene, Kynerflex 2821/ Viton GB Free flow/ VGB-SARZ 100/200/ Tinuvin783 FDL/ Calcium Stearate/ Octeal 9-10/ ZN Stearate/ GMS-40/90/ Viton Sarz-100/200)	6.275 kg
		5. Anti-oxidants (DHT 4A/ HYCITE/ Anox PP18/ Irganox 1010/ KINOX-10/ EU 10/ Irganox 1076/ kinox	2.40 kg

76/ eu-76/ Irganox 168/ EU-68/ K-68/ Irganox 3114/
PEPQ/ Ultrinox 626/ DSTDP/ Irganox 20)

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Case No.:7/39/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:43/87-ALC1/2008 04.02.2009	Status:Approved			
HQ File :01/87/050/00627/AM09/	RLA File :03/94/040/00879/AM09/	Lic.No/Date:0310500479 30.12.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Blended Polyol Ecopuf B 1418 R	3800.000	K.G	437570.00	8930.00 US\$
				Total	437,570.00	8,930.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	37.620	K.G	1862.00	38.00 US\$
2	29094100	Diethylene Glycol	62.320	K.G	2181.00	44.00 US\$
3	29102000	Propylene Oxide	1925.080	K.G		